

National Average and Percentage of Women Labour in Kerala

374. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of LABOUR be pleased to state the national average and the percentage of women labour in Kerala respectively?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): As per the latest sample survey (43rd Round; July 1987-June 1988) of the National Sample Survey Organisation, the percentage of females usually employed in the principal as well as subsidiary status to total employed persons (both male and female) in India and Kerala are estimated to be 33.12 and 35.14 respectively and their percentage to total female population in India and Kerala are estimated to be 28.0 and 26.9 respectively.

Child Labour in Southern States

375. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of LABOUR be pleased to state:

(a) whether cases of child labour have been reported from any of the Southern States; and

(b) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). According to the latest sample survey (43rd Round; July 1987-June 1988) conducted by the National Sample Survey Organisation, the Cases pertaining to number of working children (age: 5-14 years) in Andhra Pradesh, Karnataka, Kerala and Tamil Nadu are estimated to be about 2.65 million, 1.29 million, 0.21 million and 1.28 million respectively.

Edible Oil Mills in Rajasthan

376. SHRIMATIVASUNDHARA RAJE: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to set up vegetable oil units or issue letter of intent/Industrial Licence for setting up vegetable oil mills in Rajasthan;

(b) if so, the details thereof;

(c) whether some oil mills are being proposed to be set up in the cooperative sector; and

(d) if so, the places identified for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). There is no specific proposal from the Government to set-up vegetable oil units in Rajasthan. As a matter of policy, applications received from any entrepreneur/organisation irrespective of the sectoral status, are examined on merits for grant of letters of intent industrial licences having regard to parameters like availability of raw-materials need for removing regional imbalances, locational policy etc.

(c) No such proposal has recently been received from the cooperative sector.

(d) Does not arise.

[Translation]

Textile Mills in Bihar

377 SHRI TEJ NARAYAN SINGH: SHRI DEVENDRA PRASAD YADAV:

Will the Minister of TEXTILES be pleased to state: